

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.365/2015

IN

OA No. 586/2015

MA No.468/2015

This the 1st day of September, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Sangeeta, Aged about 32 years

D/o Shri Krishna Kant Jha

R/o B-370/1, Inder Enclave, Phase-II,
Kirari Suleman Nager, Delhi-110086.

....Petitioner

(By Advocate: Ms.Toral Bannerjee for Shri S.N.Sharma)

Versus

Ms.Padmini Singhla,
Director (Education),
Old Secretariat, Delhi.

...Respondent.

(By Advocate: Shri T.D.Yadav for Shri Vijay Pandita)

Order (oral)

Per Sudhir Kumar, Member (A)

Learned proxy counsel for the petitioner (who was Applicant No.A-18 in OA No.586/2015 disposed off on 11.02.2015) submits that the grievance of the petitioner has since been redressed, as she has been engaged by the respondents. Learned proxy counsel for the respondents also submits that the orders of this Tribunal have been fully complied with, and the C.P. does not lie. Therefore, the Contempt Petition is dismissed, and the notice issued on 29.05.2015 is discharged.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/